

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-312
IB-601/ND/2020

IN THE MATTER OF:

Ankit Garg

Vs

International Land Developers pvt ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Arya

For the Respondent :

ORDER

Ld. Counsel for the applicant appeared and submitted that he has filed amended application on 12.03.2020. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on 13.04.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)